

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/TA/MP. No. 502 /1993 (in OA. 546/92)
Dina Nath Sharma Versus U.O. & Ors.

Date of Order	Orders
	This is an M.P. (in OA. No. 546/92 - Next date is 19-11-93) for summoning record. It is in order and D.B. case. 23/9 50. (P) 23/9
	23-9-93 None present for petitioner. Register & Put up in Court for admission on <u>20-9-93</u> after OA. REGISTRAR C.A.T., JAIPUR
C-1 & 2 & all - copy C-1 & 2 no 3 on und 73864 7385 Date 12-10-93 cl	<u>20.9.93</u> Mr. R. M. Vathur, Counsel for the petitioner. None for the respondents. Heard. The respondents are directed to produce the vacancy position in the post of fireman (Juniors) in the geographical Survey of India, as on 20.12.80, on the next date of hearing, which is 19.11.93, in OA 546/92. Mr. stands disposed of accordingly. (O. P. Sharma) Gopal Krishna Member (Adm.)